

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:243
ANSWERED ON:23.11.2012
REVENUE COLLECTED FROM STATES
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Will the Minister of FINANCE be pleased to state:

- (a) the details of revenue collected by the Union Government from different States during the Eleventh Plan Period year-wise and State-wise;
- (b) the total Central assistance given during the same period year-wise and state-wise; and
- (c) whether any review of the same has been undertaken and if so, the details thereof and efforts made to iron out unfairness to certain States?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a): The information about state-wise collection of revenue is not maintained. However, the details of revenue collected through central taxes during the Eleventh Plan Period Year-wise are given below:

(Rs. In crore)

Year	Total collection of Direct Taxes	Total collection of Indirect Taxes
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2007-08	312213	279031
2008-09	333818	269433
2009-10	378063	245367
2010-11	446935	345127
2011-12#	494799	392273

#Provisional

(b): Since Central assistance is provided by various Ministries through various schemes, apart from the normal Central assistance, it is not possible to provide this information by this Ministry. However, a statement in respect of the state's share disbursed to State Governments during the 11th Five Year Plan is annexed.

(c): Allocation for Schemes under Demand No.35, aimed at providing assistance to State Plan, is made by the Planning Commission after discussions with the States at the time of Annual Plan of States, within the overall availability of resources & plan priorities. Planning Commission takes into account the aspect of inter-state equity in allocation of resources while finalizing the State Plan allocation.